

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.322/2000

Wednesday, this the 2nd day of May, 2001

(23)

HON'BLE SHRI S.A.T. RIZVI, MEMBER (A)

Smt. Aruna Ghosh, W/O Sh. Manoj Ghosh  
R/O 8/907, R.K Puram, New Delhi-22.

...Applicant

(By Advocate: Shri Yogesh Sharma)

VERSUS

1. Union of India through the Secretary,  
Ministry of Information & Broadcasting,  
Govt. of India, New Delhi.
2. The Director (Administration),  
Directorate General of Doordarshan,  
Doordarshan Bhawan, Copernicus Marg,  
New Delhi-1.

...Respondents

(By Advocate: Shri M.K.Bhardwaj for Shri A.K.Bhardwaj)

O R D E R (ORAL)

The learned counsel appearing on behalf of the applicant submits that as the grievance revealed in the OA has since been completely redressed, he wishes to withdraw the OA.

In the circumstances, the OA is dismissed as withdrawn. No costs.

*d*  
(S.A.T. RIZVI)  
Member (A)

/sunil/